

Filing under clause (ca) of sub-regulation (2) of Regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Name of the Corporate Debtor: Sort India Enviro Solutions Limited; Date of commencement of CIRP: 23.09.2020
List of creditors as on: 15.02.2021

List of operational creditors (Government dues)

(Amount in Rs.)

| S. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------------------------|--------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount Claimed | Amount of claim admitted* | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1. | Sales Tax Office, Vadodara (VAT) | State Government | NA | 08-10-2020 | 9,30,34,480 | 9,05,83,792 | Government dues | NA | NA | No | NA | NA | NA | NA | NA | |
| 2. | GST Department | State Government | NA | 03-11-2020 | 1,05,76,000 | 10576000 | Government dues | NA | NA | No | NA | NA | NA | NA | NA | |
| 3. | TDS Office (Income Tax Department) | Central Government | NA | | 72,36,530 | 7236530 | Government dues | NA | NA | No | NA | NA | NA | NA | NA | |
| 4. | GJ Transport Office | State Government | NA | 06-01-2021 | 1,12,640 | 112640 | Government | NA | NA | No | NA | NA | NA | NA | NA | |

| | | | | | | | | | | | | | | | | |
|----|--------------|--------------------|--|------------|---------------------|---------------------|------------------|----|----|----|----|----|----|----|----|--|
| | | | | | | | dues | | | | | | | | | |
| 5. | ESIC Dept | Central Government | | 23-11-2020 | 26,72,276 | 2672276 | Govern ment dues | NA | NA | No | NA | NA | NA | NA | NA | |
| | Total | | | | 11,36,31,926 | 11,11,81,238 | | | | | | | | | | |

NOTES:-*

1. The amount of claims are provisionally admitted based on the documents submitted by the respective claimants as books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.
2. The amount of claim admitted and voting share may undergo a revision in case any additional information/ document coming to the notice of the RP warrants the same.